

Flag 'C'



ANNEXURE-I

MODEL POST-MORTEM REPORT FORM
(Read carefully the instructions at Appendix 'A')

NAME OF INSTITUTION _____

Post Mortem Report No. _____

Date _____

Conducted by Dr. _____

Date & Time of receipt of the body
and Inquest papers of Autopsy _____

Date & Time of commencement of Autopsy _____

Time of Completion of Autopsy _____

Date & time of examination of the dead body
at Inquest (as per Inquest Report) _____

In alleged encounter deaths, it may be done in a scientific manner alongwith still
photography.

CASE PARTICULARS

1. (a) Name of deceased and as entered
in the Jail or Police record _____

(b) S/O, D/O, W/O _____

(c) Address: _____

2. Age (Approx): _____ yrs;

Sex : Male/Female

3. Body brought by (Name and rank of Police officials)

(i) _____

(ii) _____

of Police Station _____

Note : The post mortem report should be typed or computer generated printout. It should not be
hand written.

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4. Identified by (Names & addresses of relatives/persons acquainted)

(i) _____

(ii) _____

5. If Death occurred in Hospital :- (particulars as per hospital records)

(i) Date & Time of Admission in Hospital _____

(ii) Date & time of Death in Hospital _____

(iii) Central Registration No. of Hospital _____

6. Alleged History (in brief, as per Inquest papers)

7. SCHEDULE OF OBSERVATIONS

(A) GENERAL

(1) Length _____ cms. (2) Weight _____ Kgs.

(3) Physique - (a) lean / medium / obese

(b) Well built/average built/poor built/emaciated

(4) Identification features (if body is unidentified)

(i) _____

(ii) _____

(iii) Finger prints be taken on separate sheet and attached by the doctor.

(5) Description of clothes worn - important features:

(6) Post-mortem Changes:

- PM Staining /lividity

- Rigor mortis (if present, the extent)

- Decomposition changes (if any)

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7. External appearance:-

- (a) Condition of eyes
- (b) Natural orifices (Mouth, Nostily, Ears)
- (c) Nails

(B) EXTERNAL INJURIES :-

(Mention type, Shape, Length x Breadth & Depth of each injury and its relation to important body landmark. Indicate which injuries are fresh and which are old and their duration.)

Instruction :-

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- (i) Injuries be given serial number and mark similarly on the diagrams attached.
 - (ii) In stab injuries, mention angles, margins and direction inside body.
 - (iii) In fire arm injuries, mention about effects of fire also.

(C) INTERNAL EXAMINATION

1. HEAD

- (a) Scalp findings
- (b) Skull (Describe fractures here & show them on body diagram enclosed)
- (c) Meninges, meningeal spaces & Cerebral vessels
(Hemorrhage & its locations)
- (d) Brain findings & Wt. (Wt. _____ gms.)

2. NECK

- Mouth, Tongue & Pharynx
- Larynx & Vocal cords
- Condition of neck tissues
- Thyroid & other cartilage conditions

3. CHEST

- Ribs and Chest wall
 - Oesophagus
 - Trachea & Bronchial Tree
 - Diaphragm
-

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- Pleural Cavities - R -
- L -

Lungs findings & Wt. -Rt. _____ gms. & Lt. _____ gms.

- Pericardial Sac
- Heart findings & Wt. _____
- Large blood vessels

4. Abdomen

- Condition of abdominal wall
- Peritoneum & Peritoneal cavity
- Stomach (wall condition, contents & smell) (Weight _____ gms.)
- Small intestines including appendix
- Large intestines & Mesentric vessels
- Liver including
Gall bladder (Wt. _____ gms.)
- Spleen (Wt. _____ gms.)
- Pancreas
- Kidneys findings & Wt. - Rt. _____ gms. & Lt. _____ gms.
- Bladder & urethra
- Pelvic cavity
- Pelvic Bones
- Genital organs (Note the condition of vagina, scrotum, presence of foreign body, presence of foetus, semen or any other fluid, and contusion, abrasion in and around genital organs)

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5. **SPINAL COLUMN & SPINAL CORD** (To be opened where indicated)

6. Additional remarks, if any only

OPINION

- i) Probably time since death (keep all factors including observation at inquest)
- ii) Cause of death -The cause of death to the best of my knowledge and belief is :-
 - (a) Immediate cause:
 - (b) Due to
 - (c) Which of the injuries are ante-mortem/post-mortem and duration if ante-mortem?
 - (d) Manner of causation of injuries
 - (e) Whether injuries (individually or collectively) are sufficient to cause death in ordinary course of nature or not?
- iii) Any other

SPECIMENS COLLECTED & HANDED OVER (Please tick)

- (a) Viscera (Stomach with contents, small intestine with contents, sample of liver – 500 gms. kidney (one half of each), spleen, Blood (upto 100 ml.), sample of blood on gauze piece (air dried), any other viscera, preservative used.)
- (b) Cloths
- (c) Photographs (Video cassettes in case of custody deaths), finger prints etc.)
- (d) Foreign objects (like bullet, ligature etc.)
- (e) Specimen collected for Histopathological examination (mention name of organs/tissues)

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- (f) Sample of seal
- (g) Inquest papers (mention total number & initial them)
- (h) Slides from vagina, semen or other material, if any

PM report in original, _____ inquest papers, dead body, clothings and other articles (mention there) duly sealed (Nos. _____) handed over to police official _____ No. _____ of PS _____ whose signatures are herewith.

Signature : _____

Name of Medical Officer _____

(in block letters) _____

Designation _____

SEAL

Receiving by I.O.

Signature _____

Name _____

Rank _____

Belt No. _____

Police Station _____

Date of Collection _____